

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cont. Case (Civil) No. 271 of 2015**

-----  
**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
-----

For the Petitioner: Mr. Abhijeet Kumar Singh, Advocate  
For the Respondents: Mr. Mrinal Kanti Roy, Advocate  
Mr. P.A.S. Pati, Advocate  
Mr. Karan Shahdeo, A.C. to S.C.II  
-----

**23/10.09.2021** Heard through V.C.

**2.** An interlocutory application, being I.A. No. 4849 of 2021 has been preferred by Opposite Party No.6

**3.** Opposite Party No.4 is directed to file reply to the same since as per the submission of Mr. P.A.S.Pati, learned counsel appearing for Opposite Party No.6, the problem lies with Opposite Party No.4.

**4.** Put up this case on 01.10.2021.

**(Deepak Roshan, J.)**

sm/